	ы	SI. No. Name of creditor					
Total	DCG & Co. Chartered Accountants						
	07-07-2022	Date of Receipt	Details of		Name of t		
4,52,800.00	4,52,800.00	Amount claimed	Details of claim received		ne corporate dept	News of the common delayer, Mic MIG I AND STOCKIST PRIVATE LIMITED: Date of commencement of CIRP: 10.06.2022; List of creditors as on: 16.07.2022	
4,52,800.00		Amount of claim admitted		LIST	OF: IN/S INFO EAT	S. MIS MHG I AN	
	4,52,800.00 Operational Creditor	Nature of claim	Deta	or Operational cred	to other land	n STOCKIST PR	
	<u>Z</u>	Amount covered by security interest	Details of Claims Admitted	List of Operational creditors (Outer than workmen and employees and	tors (Other than W	IVATE LIMITED:	ANNI
	₹	Amount covered by guarantee	- d	Civilian and rin	orkman and Em	Date of comr	ANNEXURE 8
	8	Whether % voting Related share in Party? CoC		bioleco ai	nlovees an	nenceme	
	100	% voting share in CoC			d Governn	nt of CIR	
	<u>N</u>	contingent claim	Amount of		Government Dues	P: 10.06.202	
	N	mutual dues, that may be set-off	Amount of any			2; List of credito	
		claim not admitted	Amount of			rs as on: 1	
		under verification	Amount of claim under verification			6.07.2022	
	Provisionally Admitted, Further as per Regulation 14 (2) of the IBBI (CIRP) Regulations, 2016, the IRP/RP as the case may be, shall revise the amounts of claims admitted including the estimates of claims made under Regulation 14(1) as soon as may be practicable when he comes across additional information warranting such revision.	Remarks, if any		(Amount in ₹)			

